

works contract with M/s. Rajnagar Marble and Mineral Industries Private Ltd. and the Company has no liability for making payments to the sub-Contractors.

(c) to (e) Since the contract between the Hotel Corporation of India and M/s. Rajnagar Marble and Mineral Industries Private Ltd. was a works contract, neither the Hotel Corporation of India nor the Government are aware whether any sub-Contractors were engaged by the main contractor and whether they have been paid or not.

Private Medical Colleges in Karnataka

2826. SHRI R. SAMBASIVA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government have not been able to put a stop to the mushrooming of private medical colleges;

(b) whether it is also a fact that most of these colleges are unrecognised with sub-standard equipment and inadequate teaching facilities;

(c) whether it is also a fact that these colleges thrive on capitation fees charged from gullible students; and

(d) if so, what steps Government propose to take to put a stop to these unauthorised and illegal colleges which are multiplying with great rapidity, especially in Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (d) The following medical colleges in Karnataka are charging capitation fees:

1. J.S.S. Medical College, Mysore—Distt.—1984.

2. Sri Adichunachagiri Medical College, Javaranahalli, Vellur, Mandya Distt. 1985.

3. M.S. Ramaiah Medical College, Bangalore—1979.

4. Dr. Ambedkar Medical College, Bangalore—1980.

5. Kampagowada Institute of Medical Sciences, Bangalore—1980.

6. Al-Ameen Medical College, Bijapur—1984.

7. Sr. Devaraj Urs Medical College, Tamabad, Kolar—1986.

8. B.L.D. Medical College, Bijapur—1986.

These medical colleges are not yet approved by the Medical Council as they had not provided the minimum requirements by way of staff, building, hospital equipments, laboratories, library, etc. as prescribed by the Medical Council of India. The Government have decided to amend the Indian Medical Council Act, 1956 to put an end to the mushroom growth of sub-standard medical colleges as well as to the charging of capitation fee, etc.

Strike by stevedore workers at Bombay port

2827. SHRI R. SAMBASIVA RAO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that cargo handling and vessels' movement at the Bombay Port has been brought to a standstill due to the strike by stevedore workers at the docks;

(c) if so, what are the reasons therefor and what steps Government have taken to restore normalcy at the docks so that the loading and unloading of vessels does not suffer?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c) The monthly rated carpenters, gearmen, gear watchmen, godown khalasis and hand cart pullers employed by private stevedores in Bombay Port went on strike from 16th July, 1987 to press their demand for registration under Bombay Dock Labour Board. The strike affected the cargo handling operations of all vessels except those carrying liquid cargo and defence cargo.

The work on the vessels at berth except those carrying liquid cargo and defence cargo came to standstill. In addition, a number of vessels also waited in stream. On 30th July, 1987, 21 vessels were idling at berths. 21 ships were waiting for berths and 1 were in stream which were not ready for berthing.

The dispute was taken in conciliation by the Regional Labour Commissioner(C), Bombay. These proceedings were continued by the Deputy Chief Labour Commissioner(C) at Bombay and thereafter, by the Chief Labour Commissioner (c) at New Delhi. Thereafter during discussions held by Secretary, Ministry of Surface Transport, an understanding was reached and the strike was called off from 31st July, 1987.

सोवियत संघ में भारत महोत्सव में उत्तर प्रदेश का दल

2828. डी० रेत्नाकर पाण्डेय : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) सोवियत संघ में भारत महोत्सव के लिए उत्तर प्रदेश से कितने

प्रतिनिधियों तथा सांस्कृतिक संस्थानों को भेजा गया है ;

(ख) सोवियत संघ के किन-किन शहरों में वे अपने कार्यक्रम प्रदर्शित कर रहे हैं ; और

(ग) उनके द्वारा प्रस्तुत किए गए सांस्कृतिक कार्यक्रमों का व्योरा क्या है ?

मानव संसाधन विकास मंत्रालय में शिक्षा और संस्कृति विभागों में राज्य मंत्री (श्रीमती कृष्णा साहू) : (क) उत्तर प्रदेश के लगभग 97 अभिनय कलाकार सोवियत संघ में भारत महोत्सव में भाग ले रहे हैं अथवा लेंगे । उत्तर प्रदेश की किसी भी सांस्कृतिक संस्था को महोत्सव के लिए नहीं भेजा गया है ।

(ख) एक विवरण-पत्र संलग्न है ।

(ग) इन प्रदर्शनों में लोक नृत्य, शहनाई, बांसुरी, कथक, कव्वाली और कंठ-संगीत को प्रस्तुत किया जाएगा ।

सोवियत संघ के निम्नलिखित शहर/नगर प्रदर्शन के स्थल होंगे :—

शहर/नगर	वहां प्रस्तुत किए जाने वाले सांस्कृतिक कार्यक्रम
मास्को, विल्नियस, रीगा ताल्लिन, कवि । ताशकंद, फ्रुंजे, अलमा अता, जम्बूल, चिमकेन्ट, नुकूस, मास्को ताशकंद, दुर्गोबे, आशखाबाद, मारी, चारजोड, ताशोज, नुकूस, मास्को ताशकंद, मिनिस्कोवोदो, प्यातीगोरस्क, एसेन्तुकी झेलजोवोट्स, किसलोलोवोदस्क, चेरकेत्स्क, कोप, स्टावरोपोल, एलिस्ता । ताशकंद, खोबरोवस्क, उलान उदे, इरकुत्स्क, केमेरोवो, मोवोसीबरस्क, ताशकंद । ताशकंद मास्को, दीनेत्स्क, पीलितोवा, जॉपारीझा खारकोव, अस्ताखोव, एलिस्ता, स्टावरोपोल, मास्को । मास्को, कोव, बिस्क, विटेवस्क, मोगिलेव कोमेल, स्फोलान्स्क, स्कोव मास्को, ताशकंद, समरकंद, बुखारा, चारदजोई, आशखुदाद, नुकूस, अलमाअता, फ्रुंजे, ओझ, कारेगन्डा, लेसेलोनीयाद, चिमकेन्ट, मास्को । मास्को, लेनिनग्राद, नोवोरोड, सकोव, पेटरोजावोस्क, मुस्मानस्क, अरखानगेलस्क, मास्को ।	शहनाई वादन बांसुरी वादन कथक नृत्य कथक नृत्य लोक नृत्य कव्वाली शहनाई वादन शहनाई वादन गायन गायन